

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 124
(IB)-284(PB)/2021

IN THE MATTER OF:

Vivek Khanna & Ors.
V.
Spaze Towers Pvt Ltd.

... Petitioner/Applicant

... Respondent

Order Under Section 7 of Insolvency & Bankruptcy Code,2016

Order delivered on 22.02.2022

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner

For the Respondent

ORDER

Since we are taking another Bench matters, the matter stands adjourned to 28.03.2022.



(RAMALINGAM SUDHAKAR)
PRESIDENT



(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)